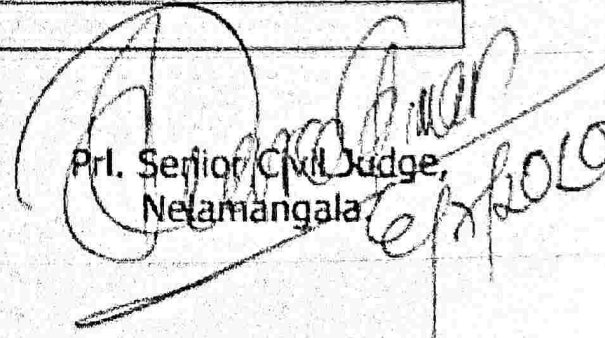


IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 07.07.2020

| CIVIL CASES | |
|------------------|------------------|
| I Session | II Session |
| <u>ARGUMENTS</u> | <u>ARGUMENTS</u> |
| 1. MA 17/2018 | 1. RA 15/2019 |
| 2. RA 19/2018 | 2. MA 15/2014 |
| 3. OS 1581/2009 | 3. OS 475/2018 |
| 4. OS 79/2014 | 4. OS 689/2013 |
| 5. OS 131/2010 | 5. OS 595/2013 |
| 6. RA 43/2018 | 6. OS 627/2014 |
| 7. RA 1/2018 | 7. MVC 17/2013 |
| | 8. MISC. 33/2012 |
| <u>HEARING</u> | <u>HEARING</u> |
| 8. OS 149/2013 | 9. OS 231/2012 |
| 9. OS 677/2012 | 10. OS 599/2013 |
| 10. OS 1491/2009 | |
| | <u>JUDGEMENT</u> |
| | 11. RA 31/2018 |
| <u>ISSUES</u> | |
| 1. OS 643/2013 | 2. OS 507/2016 |
| 3. OS 161/2018 | 4. OS 43/2018 |
| 5. OS 545/2013 | 6. OS 241/2013 |
| 7. OS 335/2013 | 8. OS 501/2013 |
| 9. OS 121/2014 | 10. OS 43/2014 |
| 11. OS 143/2014 | 12. OS 779/2014 |
| 13. OS 79/2016 | 14. OS 61/2018 |
| 15. OS 145/2018 | 16. OS 333/2018 |
| 17. OS 589/2018 | 18. OS 635/2018 |
| 19. OS 541/2017 | |


 P. S. Senior Civil Judge,
 Nelamangala
 07/07/2020

NOTE:-

- All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,
NELAMANGALA
PO : CHINMAYEE.R.H,
CAUSE LIST DATED 07-07-2020**

Morning Session

Afternoon Session

| Sl. No | Case No. | Stage | Sl. No. | Case No. | Stage |
|--------|----------------|-----------|---------|--------------|---------------|
| 1. | O.S.172/2004 | Arguments | 11. | O.S.181/2020 | First Hearing |
| 2. | O.S.228/2010 | Arguments | 12. | O.S.184/2020 | First Hearing |
| 3. | O.S.60/2013 | Arguments | 13. | O.S.186/2020 | First Hearing |
| 4. | O.S.2/2014 | Arguments | 14. | O.S.187/2020 | First Hearing |
| 5. | O.S.104/2015 | Arguments | 15. | O.S.188/2020 | First Hearing |
| 6. | O.S.14/2015 | Arguments | 16. | O.S.276/1993 | Orders |
| 7. | C.Misc.42/2020 | Hear | 17. | O.S.492/2019 | Judgment |
| 8. | C.Misc.91/2020 | Hear | 18. | O.S.493/2019 | Judgment |
| 9. | C.Misc.23/2020 | Hear | 19. | O.S.494/2019 | Judgment |
| 10. | C.Misc.24/2020 | Hear | 20. | O.S.495/2019 | Judgment |